

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 414 of 1996

Friday this the 28th day of June, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Madhusoodhanan Nair R.
Kallaravila Puten Veedu,
Kodunganoor PO,
Thiruvananthapuram. Applicant

Vs.

1. Union of India, represented by
its Secretary, Ministry of
Communications, New Delhi.
2. Assistant Superintendent of Post
Offices, Trivandrum East Sub Division,
Peroorkada,
Thiruvananthapuram.
3. Superintendent of Post Office,
Thycadu,
Thiruvananthapuram. Respondents

(By Advocate Mr. M.A.Shekik for TPM Ibrahim Khan)

The application having been heard on 28th June, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

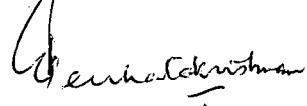
Applicant seeks a direction to interview
him and appoint him as Postman, Kodunganoor Post Office.
The basis of his claim is that he is "experienced and
qualified to be considered for appointment, by reason
of his substitute service."

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2. Applicant has not made any attempt to substantiate his claims. On the contrary Standing Counsel for Respondents referred to the rules and the method of recruitment. Applicant appears to be unaware of the rules on the subject. Substitute service is not the basis for appointment.

3. Application is without any semblance of merit and is dismissed. No costs.

Dated the 28th day of June, 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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